

[*English*]**Privatisation of Textile Mills**

1531. SHRI N .K . BALIYAN: Will the Minister of TEXTILES be pleased to state:

(a) whether the Government propose to privatise some of the textile mills which are at present under National Textile Corporation;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) to (c). No decision has been taken to privatise the textile mills run by National Textile Corporation.

[*Translation*]**Central Road Fund**

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1532. SHRI RAJVEER SINGH:  
SHRI SANTOSH KUMAR  
GANGWAR:  
SHRI SATYA DEO SINGH:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether any discision has been taken to implement the resolution passed by

the Parliament on May 13, 1988 to increase Central Road Fund; and

(b) if so, the time by which it is likely to be done?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b). No, Sir. It is too early to indicate target date of implementation of the resolution passed by the Parliament on May 13, 1988.

**Worked Engaged in Handloom and Powerloom Sectors**

1533. SHRI UPENDRA NATH VERMA: Will the Minister of TEXTILES be pleased to state the number of persons engaged in handloom and powerloom sectors in the country, state-wise?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): Statement - I showing the State-wise number of persons engaged in both preparatory and weaving activities in the handloom sector is attached. There are an estimated number of 57.00 lakh persons directly employed in the decentralised powerloom sector in the country. While the State-wise details of employment are not available, the number of powerlooms existing in various States is given at statement - II.